



**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>TH</sup> LEVEL, C-WING, PLAYERS BUILDING,  
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI.**

No. F.11(85)/Admn/LJ&LA/22/6896-6906

Dated: 28/6/2023

**ORDER**

In pursuance of Department of Women & Child Development letter No. F.60(799)/DWCD/ WEC/LC/2018-19/3817-3975 dated 05.06.2023 and in supersession of previous order dated 27.03.2023, Internal Complaint Committee u/s 4 of Sexual Harassment of Women at workplace (Prevention, Prohibition and Redressal) Act, 2013 in respect of Law, Justice & Legislative Affairs Department is re-constituted as under:-

S.No.	Name	Designation	E-mail address	Contact number
1.	Ms. Anita Dayal, Deputy Secretary	Chairperson/ Presiding Officer	slaw@nic.in	23392453
2.	Sh. Ranjeet Kumar Jha, Section Officer	Member	slaw@nic.in	23392453
2.	Ms. Bhoomika Rawat, Steno	Member	slaw@nic.in	23392453
3.	Ms. Anuja Saxena, Advocate	Member	anuja.saxena@yahoo.com	9350105034

The committee will receive the complaints of sexual harassment of Department of Law, Justice & Legislative Affairs.

This issues with prior approval of Pr. Secretary (LJ&LA).

(Ramesh Kumar)

Deputy Secretary (Admn.)

No. F.11(85)/Admn/LJ&LA/22/6896-6906

Dated: 28/6/2023

Copy to:

1. The Member Secretary, Delhi Commission for Women, 2<sup>nd</sup> Floor, C-Block, Vikas Bhawan, IP Estate, New Delhi-110002.
2. The Director, WCD, Department of Women and Child Development, (Women Empowerment Cell), 2<sup>nd</sup> Floor, ISBT Building, Kashmere Gate, Delhi-110006
3. The Chairperson & Members of the Committee.
4. PS to Pr. Secretary (LJ&LA)
5. PA to Addl. Secretary (LJ&LA)
6. PA to Director, DDRS.
7. All Dy. Secretaries, LJ&LA Department.
8. All branch in-charges.
9. All Women Officers & officials of Department of LJ&LA.
10. Notice Board.
11. Guard file.

(Ramesh Kumar)

Deputy Secretary (Admn.)